

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

IA.NO. 29 OF 2019 IN APPEAL NO. 205 OF 2018
& IA NO. 241 OF 2019

Dated : 6th May, 2019

In the matter of:

The Tata Power Company Limited (Distribution)

... Appellant (s)

Versus

Maharashtra Electricity Regulatory Commission & Ors..

...Respondent (s)

ORDER

Due to vacancy of the Judicial Member, the Bench did not assemble today. The IA is posted for hearing on **13.08.2019.**

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PS/Court Master